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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) 125/2017 in  
CA(CAA) No. 87/NCLT/AHM/2017**

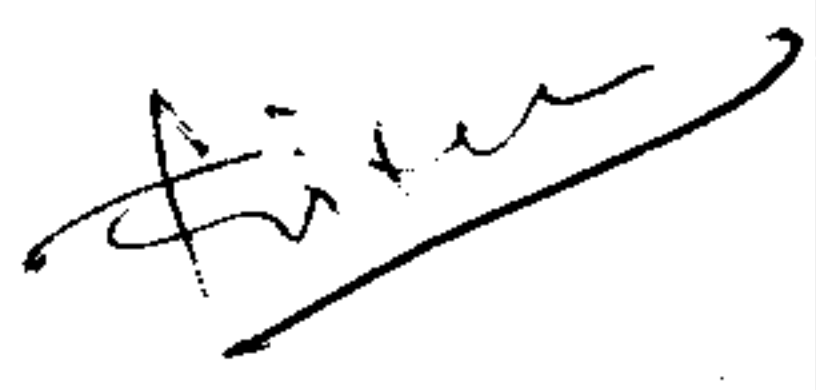
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

Name of the Company: **Armee Technology Services Pvt. Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	SHRI NAVIN PAHWA WITH RITU SHAH	SR: ADV	PETITIONER	
2.		ADV		

**ORDER**

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioner.

Proof of service filed.

Common representation received from RD.


Representation from Income Department received.

Petitioner is directed to furnish information to the OL.

List the matter on 08.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**